

## 2. Tarapur

Area covered by Thane Municipal Corporation is served by Telex Exchange at Bombay.

(b) Telex exchanges are proposed to be opened in the following towns of Thane District in 1991-92.

1. Palghar
2. Dahanu
3. Verar
4. Bhiwandi

### Review of Indo-Bangladesh Agreement on Ganga Waters

1210. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to review the agreement between India and Bangladesh on the sharing of Ganga waters at Farakka; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) At present there is no agreement between India and Bangladesh for sharing of Ganga Waters at Farakka and talks with Bangladesh on this issue have not been completed.

[Translation]

### Shifting of Sadar Bazar Slaughter House Delhi

1211. SHRI KALKA DASS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether slaughter house in Sadar Bazar area of Delhi is located in the midst of densely populated area;

(b) whether several complaints have been received regarding unhygienic conditions prevailing in this slaughter house;

(c) if so, the action taken thereon;

(d) whether the Government propose to shift this slaughter house to some other place in Delhi; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA) : (a) Yes Sir.

(b) Yes Sir.

(c) The Municipal Corporation of Delhi have taken several steps to improve environmental and sanitary conditions in the Slaughter House. Some of these are augmenting water supply, improvement of flooring, arrangements for proper disposal of waste, provision of lairage with high compound wall to segregate slaughter house from neighbouring congested area and improvement of approach road to slaughter house.

(d) There is no such proposal at present.

(e) A scheme for improvement of existing slaughter house with Hungarian Collaboration has been framed by Municipal Corporation of Delhi. The Scheme will be taken up for execution after obtaining necessary clearance.

[English]

### Protection of Government Buildings from Fire Hazards

1212. SHRI V. SREENIVASA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the steps taken by the Government to protect the Government buildings in Delhi from fire hazards;

(b) whether use of fire protection doors and windows has been made compulsory in Government buildings and other public places; and

(c) if so, the steps taken to ensure compliance of such provisions?